

No. RJ-1/Regular/ 148 /2024

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that **at the Principal Seat at Bombay and its benches at Nagpur and Aurangabad and High Court of Bombay at Goa, on Friday, 15th March 2024 :**

“ The Court working hours in second session will be from 2.45 pm to 4.45 pm.”

Dated this the 14th day of March 2024

By Order

Sd/-
(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.